

Reclamation of Sunderbans

360. **Shri C. K. Bhatia**: Will the Minister of Planning be pleased to state:

(a) whether the Planning Commission is preparing a long term comprehensive Master Plan for the survey, reclamation and development of the Sunderbans in West Bengal; and

(b) if so, the broad detail of the Plan?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). West Bengal Government contemplates taking up in the Fourth Plan the first phase of a comprehensive scheme for the development of Sunderbans area in West Bengal. It is getting a detailed project report prepared, based on a technical study made by Dutch experts. The schemes envisaged are reclamation and protection of land from tidal water, development of irrigation, agriculture and fishery.

Kangsabati River Valley Project

361. { **Shri Indrajit Gupta:**
Shri Yashpal Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that construction of the Kangsabati River Valley Project is lagging far behind schedule; and

(b) if so, reasons for the lag?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) The main reason for this lag is inadequate provision of funds in the State Plan for this project.

United States Loans

362. { **Shri D. C. Sharma:**
Shri Daljit Singh:
Shri Kishor Lal:
Shri Vishwa Nath Pandey:
Shri P. C. Borooah:

Will the Minister of Finance be pleased to state:

(a) whether the United States have

agreed to give two loans totalling Rs. 92.3 crores to help and maintain India's industrial imports;

(b) if so, the terms and conditions of the loans; and

(c) how they are proposed to be utilised?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) and (c). The two U.S. loans totalling Rs. 92.3 crores are as follows:—

(i) Commodity Program Assistance for 1964-65 known as Fifth Non-Project Loan (AID Loan No. 386-H-138) for \$ 190 million (Rs. 90.5 crores); and

(ii) Seventh Railway loan (AID Loan No. 386-H-137) for \$ 3.8 million (Rs. 1.8 crores).

The Commodity Program Assistance loan will be used to finance the foreign exchange costs of imports from U.S.A. of a broad variety of commodities and equipment such as fertilizers, steel, sulphur, insecticides, chemicals, machinery and machinery parts etc. which are essential to the maintenance of the economy.

The Seventh Railway Loan will meet the foreign exchange cost of acquiring 21 broad gauge Diesel Electric Shunting locomotive with a two year supply of spare parts.

Both the loans are repayable in dollars in 61 approximately equal semi-annual instalments over a period of 40 years inclusive of a grace period of 10 years from the date of first disbursement under the loan. Interest is payable semi-annually in dollars at the rate of 1 per cent per annum during the first ten years and thereafter at the rate of 2½ per cent per annum for the remaining 30 years. Interest would accrue from the date of respective disbursements under the loans and the first instalment is to be paid six months after the first

disbursement, or such earlier date as the United States Agency for International Development may specify.

Bureau of Public Enterprises

363. { Shri Surendra Pal Singh:
Shri Ram Hurkh Yadav:
Shri A. N. Vidyalkar:

Will the Minister of Finance be pleased to state:

(a) whether a Bureau of Public Enterprises has been set up;

(b) if so, what are its aims and objects; and

(c) the approximate annual expenditure which will be incurred on the Bureau?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) The Bureau will act as a service, co-ordination and evaluation agency mainly for public enterprises of the Central Government.

(c) The Budget provision for this year is Rs. 3.28 lakhs.

Eating Houses

364. Shri Surendra Pal Singh: Will the Minister of Health be pleased to state:

(a) whether Government are aware that some of the leading Restaurants and most of the Eating Houses in the Capital prepare food for service under the most unhygienic conditions; and

(b) if so, whether any effective steps have been taken in this regard?

The Minister of Health (Dr. Sushila Nayar): (a) Yes; it is found at the time of inspection that minimum hygienic standards are not maintained in quite a few places.

(b) Under the Delhi Prevention of Food Adulteration Rules 1956 and Section 215 of the Cantonments Act, 1924, all restaurants and eating houses in the Municipal and Cantonment

areas respectively require licences which is issued only when the hygienic conditions are found according to the minimum standards prescribed for the purpose. Thereafter these licences are renewed every year after re-inspection and satisfying compliance of the requisite hygienic standards. Frequent sanitary inspections of restaurants and eating houses are made during the year by the sanitary staff and the defects observed are got rectified by persuasion and, if necessary, by legal action when improvement notices are not complied with.

Research Programmes Committee

365. Shri D. J. Naik: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Research Programmes Committee of the Planning Commission made survey of large number of villages in Rajasthan State;

(b) if so, the findings of the Committee; and

(c) the reactions of Government on these findings?

The Minister of Planning (Shri B. R. Bhagat): (a) (i) The Research Programmes Committee sponsored a "Study of the Socio-economic Effects of Land Reforms in Rajasthan" for which such surveys were carried out by the director of the schemes.

(ii) Besides, the Research Programmes Committee carried out with its own staff a rural survey in a district of Rajasthan in connection with the study of evaluation of benefits of Irrigation (Gang Canal).

(b) (i) A copy of the published report of the study referred to in (a) (i) has been supplied to the Parliament Library.

(ii) The report of the Study referred to in (a) (ii) is yet to be published.